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O.A. No.483/2008

ORDER DATED 19th APRIL, 2011

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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HON'BLE MR. A.K. PATNAIK, MEMBER JUDL.

Heard Sri C. Rajendran, Ld. Counsel appearing for the applicant and Sri S.B. Jena, Ld. Addl. Standing Counsel appearing for the Respondents.

2. The case was listed today for hearing by order dated 15.03.2011. Sri P.K. Padhi Ld. Advocate vide memo dt.15.03.2011 submitted that since Sri Rajendran is coming from Kerala, it must be taken up today. Accordingly, we heard Sri Rajendran, Ld. Counsel for the applicant. Though this case was admitted on 03.12.2008, hearing of this case could not make much progress because from 27.04.2009 number of adjournments were taken on the ground that the arguing counsel has not been able to come from a long way from Kerala. The last occasion Sri Rajendran, the arguing Counsel in this case had appeared on 09.12.2009. Thereafter, adjournments were taken due to which the case has still not been finalized.

In the midst of hearing today Sri Rajendran, Ld. Counsel appearing for the applicant submitted that when the O.A. was filed on 02.12.2008, the applicant was working as Scientist Senior Scale in the Water Technology Centre for Eastern Region, Chandrasekharpur, Bhubaneswar. The applicant is a Member of the Agricultural Research Service of ICAR and she has filed this O.A. for promotion to Senior Scientist. The applicant belongs to Kollam District of Kerala. He further submits that the applicant

is now posted in the State of Karnataka. In view of the distance, Ld. Counsel appearing for the applicant submits that it would be easy for him to prosecute this case if it is transferred to C.A.T., Ernakulam Bench, Kerala and for this purpose he will move an application as required under Section 25 of the Administrative Tribunal's Act, 1985 to the Hon'ble Chairman within a period of two months.

3. In view of the above, the case is adjourned sine die awaiting the decision of the Hon'ble Chairman.

4. Copy of the order be handed over to the Ld. Counsel for both sides.

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MEMBER JUDL.

Chrys
MEMBER ADMN.

K.B